

(Open Court)

Central Administrative Tribunal, Allahabad Bench, Allahabad

O.A. No..330/00718/2020

This the 12th day of March, 2021.

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Tarun Shridhar, Member (A)

Arvind Kumar Maurya, son of Rajendra Prasad r/o Village Kochari,
Post Sureri District- Jaunpur.

Applicant

By Advocate: None

Versus

1. Union of India, Ministry of Railways, through its Secretary, New Delhi.
2. Railway Recruitment Board, North Central Railway, Head Quarter, Subedarganj, Allahabad (Prayagraj) through its Chairman.

Respondents

By Advocate: Sri Shesh Mani Mishra

ORDER

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

No one is present on behalf of the applicant even in the revised call.

2. Sri Shesh Mani Mishra, learned counsel for respondents is present.
3. The order sheet shows that no one is appearing on behalf of the applicant since several previous dates. Even on the very first date, after filing of the O.A., i.e. on 7.12.2020, no one was present for the applicant. Then on 25.1.2021 and 27.1.2021, no one was present for the applicant. It appears that applicant is not interested in pursuing the matter further.
4. In view of the above, O.A. is dismissed for want of prosecution of applicant.
5. No order as to cost.

(Tarun Shridhar)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

HLS/-

